



2026:DHC:6924



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010170852024

+ **O.M.P.(I) (COMM.) 99/2024**

M/S SPG GLOBAL COMMODITIES LIMITEDPetitioner

Through: **Mr. Wajeeh Shafiq, Mr. Umang Raj, Mr. Rahul Yadav and Ms. Shagufta Ansari, Advs.**

versus

NEXT WEST AFRICA CIRespondent

Through: **Mr. R. Jawahar Lal and Ms. Meghna Kumar, Advs. for Mr. Raja Palani Swamy AR for Respondent**

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER

% **19.08.2026**

1. At the outset, learned Counsel appearing for the Petitioner seeks leave to withdraw the present petition with liberty to initiate appropriate proceedings as and when the situation arises.

2. Leave and liberty is granted as aforesaid.

3. The present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

AUGUST 19, 2026/ss